

के 9300 कर्मचारियों ने काम नहीं किया। इसका बीरा इस प्रकार है —

- (1) भायखला कार्यालय तृतीय श्रेणी के कर्मचारियों द्वारा 16 जून से 30 जून तक पूर्ण हड़ताल और चतुर्थ श्रेणी के कर्मचारियों द्वारा 29 जून, 1972 को हड़ताल।
- (2) फोर्ट कार्यालय बम्बई तृतीय श्रेणी के कर्मचारियों द्वारा 17 जून से 30 जून, 1972 तक पूर्ण हड़ताल और चतुर्थ श्रेणी के कर्मचारियों द्वारा 29 जून, 1972 को हड़ताल।
- (3) बैंक के अन्य बड़े कार्यालय हैदराबाद और बिबेंद्रम का कार्यालय शामिल नहीं है। तृतीय श्रेणी के कर्मचारियों की हड़ताल केवल 29 जून, 1972 को हुई और 17 जून, 1972 से 30 जून, 1972 के बीच की अवधि के एक या अधिक दिनों तक कर्मचारी सामूहिक रूप से कार्यालय में बिलम्ब से उपस्थित हुए।

भारतीय रिजर्व बैंक अधिनियम 1934 के अन्तर्गत देश का केन्द्रीय बैंक होने के कारण बैंक नोटों की जारी करना तथा दुबारा जारी करना भारतीय रिजर्व बैंक का काम है। अतः चूँकि भारतीय रिजर्व बैंक को ही देश की मुद्रा के प्रबन्ध का अधिकार सौंपा गया है वही गन्दे नाटों को समाप्त करने के सम्बन्ध में प्रक्रिया निश्चित करता

Loan sanctioned by L.I.C. to the Hindustan Times New Delhi for construction of a Building

*92. SHRI VAYALAR RAVI :
SHRI INDRAJIT GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation of India has sanctioned a loan of Rs. 50 lakhs to 'The Hindustan Times' to construct a building at Kasturba Gandhi Marg in New Delhi,

(b) if so, the condition on which this loan has been sanctioned;

(c) whether Government are aware that 'The Hindustan Times' has transferred or is about to transfer the ownership of this building to a private party, and

(d) if so, the steps taken to prevent it?

IHF MINISTER OF FINANCE (SHRI YFESHWANT RAO CHAVAN . (a) Yes, Sir

(b) The loan was sanctioned in 1967 to the Hindustan Times Ltd on a first legal mortgage of their properties situated at 1/2 B, Pusa Road and 18/20 Kasturba Gandhi Road, New Delhi. The loan carries interest at the rate of 9% with a rebate of 1% for punctual payments and is repayable within a period of 12 years from 31st May 1969

(c) Government have no information in the matter

(d) Does not arise

I.N.S. 'NILGIRI'

*93 SHRI PURUSHOTTAM KAKO-
DKAR :
SHRI K. LAKKAPPA :

Will the Minister of DEFENCE be pleased to state :

(a) whether India's first Warship the INS Nilgiri, built by the State-owned Mazgaon

Dock Limited will be the greatest fighting force to the Indian Navy, and

(b) if so, to what extent it will be helpful to Navy?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) INS Nilgiri is a modern general purpose frigate and will be an asset to our Navy

Different classes of warships have different roles. As such, it will not be appropriate to make a comparative assessment of the nature suggested in the question

Smuggling on India-Bangla Desh Border

*94 SHRI SHASHI BHUSHAN Will the Minister of FINANCE be pleased to state

(a) whether attention of Government has been drawn to the news item which appeared in the 'Navbharat Times' dated the 23rd June to the effect that smugglers have become more active on the India-Bangladesh border and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) (a) Yes Sir, Govt have seen the report that appeared in 'Navbharat Times' dated the 23rd June 1972 regarding smuggling on India-Bangladesh border

(b) The seizures of contraband goods made by the various enforcement authorities during the last six months indicate that there is some amount of smuggling across the Bangla Desh border. However, stern measures are being taken by the Customs, Border Security Force and the State Governments to check the smuggling

Expansion of Nangal Fertilizer Factory modernisation of Sindri Fertilizer Factory and Establishment of new fertilizer factories in Punjab and Haryana

*95 SHRI V MAYAVAN

SHRI GIRIDHAR GOMANGO Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether there is any proposal under the consideration of the Government for the expansion of Nangal Fertilizer Factory, Modernisation of Sindri Fertilizer Factory and establishment of new fertilizer factories in Punjab and Haryana,

(b) if so the broad outlines of the proposal, and

(c) the other steps proposed to be taken by Government to augment the production of fertilizers with a view to make the country self sufficient?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE)

(a) Yes, Sir

(b) A statement giving required information is laid on the table of the House

(c) Efforts are being made to increase indigenous production of fertilizers with a view to achieving self sufficiency as early as possible by (a) maximising capacity utilisation in the existing units (b) creation of additional capacity by setting up new fertilizer plants and (c) by expansion of existing units where feasible

Statement

(1) *Nangal Expansion* The proposal for expansion of the Nangal Fertilizer Factory has been posed to the World Bank or foreign exchange financing and is presently under consideration of the Bank